

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Diary No(s) . 11715/2017

(Arising out of impugned final judgment and order dated 17-11-2016 in WC No. 32837/2002 passed by the High Court of Judicature at Allahabad)

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

(IA No.48132/2017-CONDONATION OF DELAY IN FILING and IA No.48133/2017-EXEMPTION FROM FILING O.T.)

Date : 14-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Pardeep Gupta, Adv.
 Mr. Parinav Gupta, Adv.
 Ms. Mansi Gupta, Adv.
 For Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official translation is allowed.

Delay condoned.

Issue notice on the special leave petition as also on the prayer for interim relief.

(ANITA MALHOTRA)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER